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PART-IV

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

The 21st March, 2015.

No.LL(B)14/2015/2.—The Meghalaya Appropriation (No.1) Act, 2015 (Act No. 1 of 2015) is hereby published for general information.

MEGHALAYA ACT NO. 1 OF 2015.

(As passed by the Meghalaya Legislative Assembly)

Received the assent of the Governor on 20th March, 2015.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 21st March, 2015.

THE MEGHALAYA APPROPRIATION (NO. I) ACT, 2015

An

Act

to authorise payment and appropriation of certain further sums
from and out of
the

Consolidated Fund of Meghalaya for the services of
Financial year 2014 - 2015

Be it enacted by the Legislature of the State of
Meghalaya in the Sixty-sixth Year of the Republic of India
as follows: -

Short title

1. (1) This Act may be called the
Meghalaya Appropriation (No. I)
Act, 2015.

Withdrawal of
₹. 417,68,18,668
from and out of the
Consolidated Fund of
Meghalaya.

2. From and out of the Consolidated
fund of Meghalaya there may be
paid and applied sums not
exceeding those specified in
Column (3) of the Schedule
amounting in the aggregate to
the sums of ₹ 417,68,18,668
(Rupees four hundred seventeen
crores, sixty eight lakhs,
eighteen thousand, six hundred
and sixty eight) only towards
defraying the several charges
which will come in course of
payment during the financial
year ending on the thirty first
day of March 2015 in respect of
the services specified in Column
(2) of the Schedule.

Appropriation

3. The sums authorised to be
withdrawn from and out of the
Consolidated Fund of
Meghalaya by this Act, shall
be appropriated for the
services and purposes expressed
in the Schedule in relation to the
financial year 2014-2015.

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
01	<i>Revenue</i>			
	2011 - PARLIAMENT/STATE/UNION TERRITORY LEGISLATURE			
	2058 - STATIONERY AND PRINTING--			
	<i>Total Revenue</i>			
	<i>Capital</i>			
	4058 - CAPITAL OUTLAY ON STATIONERY & PRINTING			
	4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>	---	---	---
	<i>Total of Grant 01</i>			
02	<i>Revenue</i>			
	2012 - GOVERNOR	---	1,39,45,388	1,39,45,388
	<i>Total Revenue</i>	---	1,39,45,388	1,39,45,388
	<i>Capital</i>			
	4216 - CAPITAL OUTLAY ON HOUSING-	---	---	---
	<i>Total Capital</i>	---	---	---
	<i>Total of Grant 02</i>		1,39,45,388	1,39,45,388
03	<i>Revenue</i>			
	2013 - COUNCIL OF MINISTERS--	1,38,72,947	---	1,38,72,947
	2070 - OTHER ADMINISTRATIVE SERVICES			
	<i>Total Revenue</i>	1,38,72,947	---	1,38,72,947
	<i>Total of Grant 03</i>	1,38,72,947		1,38,72,947
04	<i>Revenue</i>			
	2014 - ADMINISTRATION OF JUSTICE-	9,23,20,198	1,15,90,336	10,39,10,534
	<i>Total Revenue</i>	9,23,20,198	1,15,90,336	10,39,10,534
	<i>Total of Grant 04</i>	9,23,20,198	1,15,90,336	10,39,10,534
05	<i>Revenue</i>			
	2015 - ELECTIONS			
	<i>Total Revenue</i>			

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 05			
06	<i>Revenue</i>			
	2029 - LAND REVENUE			
	2245 - RELIEF ON ACCOUNT OF NATURAL CALAMITIES	---	---	---
	2250 - OTHER SOCIAL SERVICES			
	3475 - OTHER GENERAL ECONOMIC SERVICES			
	<i>Total Revenue</i>	---	---	---
	<i>Capital</i>			
	6225 - LOANS FOR WELFARE OF S.C.S., S.T.S. AND OTHER B.C.S.			
	6250 - LOANS FOR OTHER SOCIAL SERVICES			
	6401 - LOANS FOR CROP HUSBANDRY			
	<i>Total Capital</i>	---	---	---
	Total of Grant 06			
07	<i>Revenue</i>			
	2030 - STAMPS AND REGISTRATION-	20,44,875	---	20,44,875
	<i>Total Revenue</i>	20,44,875	---	20,44,875
	Total of Grant 07	20,44,875		20,44,875
08	<i>Revenue</i>			
	2039 - STATE EXCISE-			
	<i>Total Revenue</i>			
	Total of Grant 08			
09	<i>Revenue</i>			
	2040 - TAXES ON SALES, TRADE ETC.	---	---	---
	2045 - OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES			
	<i>Total Revenue</i>	---	---	---
	Total of Grant 09			
10	<i>Revenue</i>			
	2041 - TAXES ON VEHICLES	1,44,20,825	---	1,44,20,825
	2070 - OTHER ADMINISTRATIVE SERVICES			

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	3055 - ROAD TRANSPORT			
	<i>Total Revenue</i>	1,44,20,825	...	1,44,20,825
	<i>Capital</i>			
	5053 - CAPITAL OUTLAY ON CIVIL AVIATION 5055 - CAPITAL OUTLAY ON ROAD TRANSPORT <i>Total Capital</i>
	<i>Total of Grant 10</i>	1,44,20,825		1,44,20,825
11	<i>Revenue</i>			
	2045 - OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES	6,58,010	...	6,58,010
	2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT-			
	2801 - POWER	26,23,00,000	...	26,23,00,000
	2810 - NEW AND RENEWABLE ENERGY			
	<i>Total Revenue</i>	26,29,58,010	...	26,29,58,010
	<i>Capital</i>			
	6801 - LOANS FOR POWER PROJECTS	12,21,78,000	...	12,21,78,000
	<i>Total Capital</i>	12,21,78,000	...	12,21,78,000
	<i>Total of Grant 11</i>	38,51,36,010		38,51,36,010
12	<i>Revenue</i>			
	2047 - OTHER FISCAL SERVICES-			
	2048 - APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT			
	<i>Total Revenue</i>			
	<i>Total of Grant 12</i>			
	<i>Revenue</i>			
	2048 - APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT			
	<i>Total Revenue</i>			
	<i>Total of 2048</i>			
	<i>Revenue</i>			
	2049 - INTEREST PAYMENTS	...	17,31,18,420	17,31,18,420
	<i>Total Revenue</i>	...	17,31,18,420	17,31,18,420
	<i>Total of 2049</i>		17,31,18,420	17,31,18,420

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Revenue</i> 2051 - PUBLIC SERVICE COMMISSION	...	61,70,063	61,70,063
	<i>Total Revenue</i>	...	61,70,063	61,70,063
	<i>Total of 2051</i>		61,70,063	61,70,063
13	<i>Revenue</i> 2052 - SECRETARIAT- GENERAL SERVICES 2251 - SECRETARIAT- SOCIAL SERVICES 3451 - SECRETARIAT- ECONOMIC SERVICES-	2,00,92,362	...	2,00,92,362
	<i>Total Revenue</i>	2,00,92,362	...	2,00,92,362
	<i>Capital</i> 5275 - CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES			
	<i>Total Capital</i>
	<i>Total of Grant 13</i>	2,00,92,362		2,00,92,362
14	<i>Revenue</i> 2053 - DISTRICT ADMINISTRATION			
	<i>Total Revenue</i>			
	<i>Total of Grant 14</i>			
15	<i>Revenue</i> 2054 - TREASURY AND ACCOUNTS ADMINISTRATION-	2,54,60,003	...	2,54,60,003
	<i>Total Revenue</i>	2,54,60,003	...	2,54,60,003
	<i>Total of Grant 15</i>	2,54,60,003		2,54,60,003
16	<i>Revenue</i> 2055 - POLICE-	32,46,89,898	...	32,46,89,898
	2070 - OTHER ADMINISTRATIVE SERVICES	11,85,000	...	11,85,000
	2216 - HOUSING-			
	<i>Total Revenue</i>	32,58,74,898	...	32,58,74,898
	<i>Capital</i> 4055 - CAPITAL OUTLAY ON POLICE 4059 - CAPITAL OUTLAY ON PUBLIC WORKS, 4216 - CAPITAL OUTLAY ON HOUSING-	1,78,03,408	...	1,78,03,408

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Capital</i>	1,78,03,408	...	1,78,03,408
	<i>Total of Grant 16</i>	34,36,78,306		34,36,78,306
17	<i>Revenue</i> 2056 - JAILS.			
	<i>Total Revenue</i>			
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. <i>Total Capital</i>
	<i>Total of Grant 17</i>			
18	<i>Revenue</i> 2058 - STATIONERY AND PRINTING--			
	<i>Total Revenue</i>			
	<i>Capital</i> 4058 - CAPITAL OUTLAY ON STATIONERY & PRINTING 4216 - CAPITAL OUTLAY ON HOUSING- <i>Total Capital</i>
	<i>Total of Grant 18</i>			
19	<i>Revenue</i> 2052 - SECRETARIAT- GENERAL SERVICES 2059 - PUBLIC WORKS 2203 - TECHNICAL EDUCATION 2204 - SPORT AND YOUTH SERVICES - 2205 - ART AND CULTURE- 2216 - HOUSING- <i>Total Revenue</i>	7,22,64,000	...	7,22,64,000
	<i>Capital</i>	7,22,64,000	...	7,22,64,000
	4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4202 - CAPITAL OUTLAY ON EDUCATION,SPORTS,ART AND CULTURE 4210 - CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH 4216 - CAPITAL OUTLAY ON HOUSING- 4403 - CAPITAL OUTLAY ON ANIMAL HUSBANDRY	5,86,60,000	...	5,86,60,000

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	4404 - CAPITAL OUTLAY ON DAIRY DEVELOPMENT			
	<i>Total Capital</i>	5,86,60,000	...	5,86,60,000
	<i>Total of Grant 19</i>	13,09,24,000		13,09,24,000
20	<i>Revenue</i>			
	2070 - OTHER ADMINISTRATIVE SERVICES	7,05,37,764	...	7,05,37,764
	<i>Total Revenue</i>	7,05,37,764	...	7,05,37,764
	<i>Capital</i>			
	4059 - CAPITAL OUTLAY ON PUBLIC WORKS.			
	<i>Total Capital</i>
	<i>Total of Grant 20</i>	7,05,37,764		7,05,37,764
21	<i>Revenue</i>			
	2075 - MISCELLANEOUS GENERAL SERVICES			
	2202 - GENERAL EDUCATION-	3,07,07,662	...	3,07,07,662
	2203 - TECHNICAL EDUCATION			
	2204 - SPORT AND YOUTH SERVICES -	1,32,00,000	...	1,32,00,000
	2205 - ART AND CULTURE-
	2236 - NUTRITION-			
	3425 - OTHER SCIENTIFIC RESEARCH-			
	3454 - CENSUS,SURVEY AND STATISTICS			
	<i>Total Revenue</i>	4,39,07,662	...	4,39,07,662
	<i>Capital</i>			
	4202 - CAPITAL OUTLAY ON EDUCATION,SPORTS,ART AND CULTURE			
	6202 - LOANS FOR EDUCATION, SPORTS, ART AND CULTURE			
	<i>Total Capital</i>
	<i>Total of Grant 21</i>	4,39,07,662		4,39,07,662
22	<i>Revenue</i>			
	2070 - OTHER ADMINISTRATIVE SERVICES	3,10,36,033	...	3,10,36,033
	2216 - HOUSING-			
	3454 - CENSUS,SURVEY AND STATISTICS			
	<i>Total Revenue</i>	3,10,36,033	...	3,10,36,033

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 22	3,10,36,033		3,10,36,033
23	<i>Revenue</i>			
	2070 - OTHER ADMINISTRATIVE SERVICES	4,61,76,304	---	4,61,76,304
	<i>Total Revenue</i>	4,61,76,304	---	4,61,76,304
	Total of Grant 23	4,61,76,304		4,61,76,304
24	<i>Revenue</i>			
	2071 - PENSIONS AND OTHER RETIREMENT BENEFITS			
	<i>Total Revenue</i>			
	Total of Grant 24			
25	<i>Revenue</i>			
	2075 - MISCELLANEOUS GENERAL SERVICES			
	<i>Total Revenue</i>			
	Total of Grant 25			
26	<i>Revenue</i>			
	2210 - MEDICAL AND PUBLIC HEALTH-	60,00,00,000	---	60,00,00,000
	2211 - FAMILY WELFARE-			
	<i>Total Revenue</i>	60,00,00,000	---	60,00,00,000
	<i>Capital</i>			
	4210 - CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH			
27	4211 - CAPITAL OUTLAY ON FAMILY WELFARE-			
	<i>Total Capital</i>	---	---	---
	Total of Grant 26	60,00,00,000		60,00,00,000
	<i>Revenue</i>			
	2215 - WATER SUPPLY AND SANITATION	17,97,54,000	---	17,97,54,000
	2216 - HOUSING-			
	<i>Total Revenue</i>	17,97,54,000	---	17,97,54,000
	<i>Capital</i>			
	4215 - CAPITAL OUTLAY ON WATER SUPPLY AND SANITATION			
	4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>	---	---	---

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 27	17,97,54,000		17,97,54,000
28	<i>Revenue</i> 2216 - HOUSING-			
	<i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 6216 - LOANS FOR HOUSING			
	<i>Total Capital</i>	---	---	---
	Total of Grant 28			
29	<i>Revenue</i> 2216 - HOUSING- 2217 - URBAN DEVELOPMENT			
	<i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4217 - CAPITAL OUTLAY ON URBAN DEVELOPMENT 6217 - LOANS FOR URBAN DEVELOPMENT-			
	<i>Total Capital</i>	---	---	---
	Total of Grant 29			
30	<i>Revenue</i> 2220 - INFORMATION AND PUBLICITY			
	<i>Total Revenue</i>			
	Total of Grant 30			
31	<i>Revenue</i> 2230 - LABOUR AND EMPLOYMENT-	4,60,78,567	---	4,60,78,567
	<i>Total Revenue</i>	4,60,78,567	---	4,60,78,567
	Total of Grant 31	4,60,78,567		4,60,78,567
32	<i>Revenue</i> 3456 - CIVIL SUPPLIES	7,00,00,000	---	7,00,00,000
	<i>Total Revenue</i>	7,00,00,000	---	7,00,00,000

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Capital</i> 4408 - CAPITAL OUTLAY ON FOOD STORAGE AND WAREHOUSING <i>Total Capital</i>			
	Total of Grant 32	7,00,00,000		7,00,00,000
33	<i>Revenue</i> 2235 - SOCIAL SECURITY AND WELFARE-			
	<i>Total Revenue</i>			
	<i>Capital</i> 6235 - LOANS FOR SOCIAL SECURITY AND WELFARE-			
	<i>Total Capital</i>	---	---	---
	Total of Grant 33			
34	<i>Revenue</i> 2225 - WELFARE OF SCHEDULED CASTES, SCHEDULE TRIBES AND OTHER BACKWA 2235 - SOCIAL SECURITY AND WELFARE- 2236 - NUTRITION-	18,00,67,000	---	18,00,67,000
	<i>Total Revenue</i>	18,00,67,000	---	18,00,67,000
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4235 - CAPITAL OUTLAY ON SOCIAL SECURITY AND WELFARE 6225 - LOANS FOR WELFARE OF S.CS., S.TS. AND OTHER B.CS.			
	<i>Total Capital</i>	---	---	---
	Total of Grant 34	18,00,67,000		18,00,67,000
35	<i>Revenue</i> 2235 - SOCIAL SECURITY AND WELFARE-	27,96,934	---	27,96,934
	<i>Total Revenue</i>	27,96,934	---	27,96,934
	Total of Grant 35	27,96,934		27,96,934
36	<i>Revenue</i> 2075 - MISCELLANEOUS GENERAL SERVICES 2235 - SOCIAL SECURITY AND WELFARE-	2,52,56,065	---	2,52,56,065
	<i>Total Revenue</i>	2,52,56,065	---	2,52,56,065

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 36	2,52,56,065		2,52,56,065
37	Revenue 2250 - OTHER SOCIAL SERVICES			
	Total Revenue			
	Total of Grant 37			
38	Revenue 3451 - SECRETARIAT- ECONOMIC SERVICES-	3,19,71,000	...	3,19,71,000
	Total Revenue	3,19,71,000	...	3,19,71,000
	Capital 5475 - CAPITAL OUTLAY ON OTHER GENERAL ECONOMIC SERVICES.			
	Total Capital
	Total of Grant 38	3,19,71,000		3,19,71,000
39	Revenue 2425 - CO-OPERATION	1,13,43,000	...	1,13,43,000
	2435 - OTHER AGRICULTURAL PROGRAMMES			
	Total Revenue	1,13,43,000	...	1,13,43,000
	Capital 4425 - CAPITAL OUTLAY ON CO-OPERATION			
	4435 - CAPITAL OUTLAY ON OTHER AGRICULTURAL PROGRAMMES			
	6425 - LOANS FOR COOPERATION-			
	Total Capital
	Total of Grant 39	1,13,43,000		1,13,43,000
40	Revenue 2552 - NORTH EASTERN AREAS	85,00,000	...	85,00,000
	3451 - SECRETARIAT- ECONOMIC SERVICES-			
	Total Revenue	85,00,000	...	85,00,000
	Capital 4552 - CAPITAL OUTLAY ON NORTH EASTERN AREAS	1,69,00,000	...	1,69,00,000
	Total Capital	1,69,00,000	...	1,69,00,000
	Total of Grant 40	2,54,00,000		2,54,00,000
41				

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Revenue</i> 3454 - CENSUS,SURVEY AND STATISTICS	18,04,840	---	18,04,840
	<i>Total Revenue</i>	18,04,840	---	18,04,840
	<i>Total of Grant 41</i>	18,04,840		18,04,840
42	<i>Revenue</i> 2216 - HOUSING-	2,24,90,000	---	2,24,90,000
	3475 - OTHER GENERAL ECONOMIC SERVICES			
	<i>Total Revenue</i>	2,24,90,000	---	2,24,90,000
	<i>Total of Grant 42</i>	2,24,90,000		2,24,90,000
43	<i>Revenue</i> 2216 - HOUSING- 2401 - CROP HUSBANDRY 2408 - FOOD STORAGE AND WAREHOUSING 2415 - AGRICULTURAL RESEARCH AND EDUCATION 2435 - OTHER AGRICULTURAL PROGRAMMES 2701 - -MEDIUM IRRIGATION. 2702 - MINOR IRRIGATION 2711 - FLOOD CONTROL AND DRAINAGE	15,00,00,000	---	15,00,00,000
	<i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4401 - CAPITAL OUTLAY ON CROP HUSBANDRY 4416 - INVESTMENTS IN AGRICULTURAL FINANCIAL INST. 4701 - CAPITAL OUTLAY ON MEDIUM IRRIGATION. 4702 - CAPITAL OUTLAY ON MINOR IRRIGATION 4711 - CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS 6401 - LOANS FOR CROP HUSBANDRY			
	<i>Total Capital</i>			
	<i>Total of Grant 43</i>			
44	<i>Revenue</i>			

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2701 - MEDIUM IRRIGATION.			
	2711 - FLOOD CONTROL AND DRAINAGE			
	<i>Total Revenue</i>			
	<i>Capital</i>			
	4701 - CAPITAL OUTLAY ON MEDIUM IRRIGATION.			
	4711 - CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS			
	<i>Total Capital</i>	---	---	---
	<i>Total of Grant 44</i>			
45	<i>Revenue</i> 2216 - HOUSING- 2402 - SOIL AND WATER CONSERVATION 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i>			
	<i>Total of Grant 45</i>			
46	<i>Revenue</i> 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT- <i>Total Revenue</i>	20,33,61,724 20,33,61,724	--- ---	20,33,61,724 20,33,61,724
	<i>Total of Grant 46</i>	20,33,61,724		20,33,61,724
47	<i>Revenue</i>			
	2216 - HOUSING-			
	2235 - SOCIAL SECURITY AND WELFARE-			
	2403 - ANIMAL HUSBANDRY-			
	2415 - AGRICULTURAL RESEARCH AND EDUCATION			
	<i>Total Revenue</i>			
	<i>Capital</i>			
	4059 - CAPITAL OUTLAY ON PUBLIC WORKS.			
	4403 - CAPITAL OUTLAY ON ANIMAL HUSBANDRY			
	6225 - LOANS FOR WELFARE OF S.C.S., S.T.S. AND OTHER B.C.S.			
	6403 - LOANS FOR ANIMAL HUSBANDRY			
	<i>Total Capital</i>	---	---	---

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 47			
48	<i>Revenue</i> 2216 - HOUSING- 2404 - DAIRY DEVELOPMENT 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i>			
	Total of Grant 48			
49	<i>Revenue</i> 2216 - HOUSING- 2405 - FISHERIES 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4405 - CAPITAL OUTLAY ON FISHERIES <i>Total Capital</i>			
	Total of Grant 49			
50	<i>Revenue</i> 2406 - FORESTRY AND WILDLIFE 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i>	4,38,24,159	---	4,38,24,159
	<i>Capital</i> 4406 - CAPITAL OUTLAY ON FORESTRY AND WILD LIFE <i>Total Capital</i>	4,38,24,159	---	4,38,24,159
	Total of Grant 50	4,38,24,159		4,38,24,159
51	<i>Revenue</i> 2216 - HOUSING- 2236 - NUTRITION- 2401 - CROP HUSBANDRY 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT-			

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2505 - RURAL EMPLOYMENT.			
	2515 - OTHER RURAL DEVELOPMENT PROGRAMMES	1,28,38,666	---	1,28,38,666
	<i>Total Revenue</i>	1,28,38,666	---	1,28,38,666
	<i>Capital</i>			
	4216 - CAPITAL OUTLAY ON HOUSING-			
	4515 - CAPITAL OUTLAY ON OTHER RURAL DEVELOPMENT PROGRAMMES -			
	6515 - LOANS FOR OTHER RURAL DEVELOPMENT PROGRAMME			
	<i>Total Capital</i>	---	---	---
	<i>Total of Grant 51</i>	1,28,38,666		1,28,38,666
52	<i>Revenue</i>			
	2852 - INDUSTRIES	77,30,008	---	77,30,008
	<i>Total Revenue</i>	77,30,008	---	77,30,008
	<i>Capital</i>			
	4854 - CAPITAL OUTLAY ON CEMENT	16,00,00,000	---	16,00,00,000
	4885 - CAPITAL OUTLAY ON INDUSTRIES AND MINERALS.	18,01,00,000	---	18,01,00,000
	6885 - Other Loans to Industries and Minerals			
	<i>Total Capital</i>	34,01,00,000	---	34,01,00,000
	<i>Total of Grant 52</i>	34,78,30,008		34,78,30,008
53	<i>Revenue</i>			
	2216 - HOUSING-			
	2851 - VILLAGE AND SMALL INDUSTRIES-			
	<i>Total Revenue</i>			
	<i>Capital</i>			
	4851 - Capital Outlay on Village and Small Industries.			
	6851 - LOANS FOR VILLAGE AND SMALL INDUSTRIES			
	<i>Total Capital</i>	---	---	---
	<i>Total of Grant 53</i>			
54	<i>Revenue</i>			
	2216 - HOUSING-			
	2851 - VILLAGE AND SMALL INDUSTRIES-	18,75,209	---	18,75,209

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Revenue</i>	18,75,209	---	18,75,209
	<i>Capital</i>			
	4216 - CAPITAL OUTLAY ON HOUSING-			
	4851 - Capital Outlay on Village and Small Industries.	16,61,00,000	---	16,61,00,000
	6851 - LOANS FOR VILLAGE AND SMALL INDUSTRIES			
	<i>Total Capital</i>	16,61,00,000	---	16,61,00,000
	<i>Total of Grant 54</i>	16,79,75,209		16,79,75,209
55	<i>Revenue</i>			
	2853 - NON FERROUS MINING AND METALLURGICAL INDUSTRIES	33,00,00,000	---	33,00,00,000
	<i>Total Revenue</i>	33,00,00,000	---	33,00,00,000
	<i>Capital</i>			
	4216 - CAPITAL OUTLAY ON HOUSING-			
	4853 - CAPITAL OUTLAY ON NON-FERROUS MINING AND METALLURGICAL			
	<i>Total Capital</i>	---	---	---
	<i>Total of Grant 55</i>	33,00,00,000		33,00,00,000
56	<i>Revenue</i>			
	3054 - ROADS AND BRIDGES	5,14,00,000	---	5,14,00,000
	<i>Total Revenue</i>	5,14,00,000	---	5,14,00,000
	<i>Capital</i>			
	5054 - CAPITAL OUTLAY ON ROADS AND BRIDGES	24,56,00,000	---	24,56,00,000
	<i>Total Capital</i>	24,56,00,000	---	24,56,00,000
	<i>Total of Grant 56</i>	29,70,00,000		29,70,00,000
57	<i>Revenue</i>			
	3452 - TOURISM			
	<i>Total Revenue</i>			
	<i>Capital</i>			
	4059 - CAPITAL OUTLAY ON PUBLIC WORKS.			
	5275 - CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES			
	5452 - CAPITAL OUTLAY ON TOURISM			
	7452 - Loans for Tourism.			
	<i>Total Capital</i>	---	---	---

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 57			
58	<i>Revenue</i> 3606 - AID MATERIALS AND EQUIPMENTS- <i>Total Revenue</i>			
	Total of Grant 58			
59	<i>Capital</i> 5465 - INVESTMENT IN GENERAL FINANCIAL AND TRADING INSTITUTIONS <i>Total Capital</i>			
	Total of Grant 59			
	<i>Capital</i> 6003 - INTERNAL DEBT OF THE STATE GOVERNMENT <i>Total Capital</i>			
	Total of 6003			
	<i>Capital</i> 6004 - LOANS AND ADVANCES FROM THE CENTRAL GOVERNMENT <i>Total Capital</i>			
	Total of 6004			
60	<i>Capital</i> 7610 - LOANS TO GOVERNMENT SERVANTS ETC.. <i>Total Capital</i>	25,96,000 25,96,000	25,96,000 25,96,000
	Total of Grant 60	25,96,000		25,96,000
61	<i>Capital</i> 7615 - MISCELLANEOUS LOANS <i>Total Capital</i>			
	Total of Grant 61			
62	<i>Capital</i> 7810 - INTER-STATE SETTLEMENT <i>Total Capital</i>			

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 62			
63	<i>Capital</i> 1999 - APPROPRIATION TO THE CONTINGENCY FUND			
	<i>Total Capital</i>
	Total of Grant 63			
TOTAL		397,19,94,461	20,48,24,207	417,68,18,668

L. M. SANGMA,

Secretary to the Govt. of Meghalaya,
Law Department.